

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

BUDGET SESSION

WEDNESDAY, 12TH MARCH, 2014

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1.10 p.m., and then from 1.30 p.m. till 2.50 p.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 16 – 20 were taken up and disposed off.

2. Call Attention Notice:

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times', dated 15.02.14, under the caption "Raju's GNLA neutralisation claim falls flat".

Smti Roshan Warjri, Minister Home (Police) replied.

3. Debate on Governor's Address:

Members who participated were Shri T. Chyne, Shri John Leslie Sangma, Dr. D. D. Lapang, Shri Hopeful Bamon, Shri Witting Mawsor, Shri Saleng A. Sangma, Shri P. Pangniang, Shri H. S. Lyngdoh and Shri C. R. Marak.

4. Dr. Mukul Sangma, Chief Minister replied to the Debate on Governor's Address.

Shri T. Chyne, one of the mover of the amendment, withdrew the amendments to the Governor's Address with the leave of the House.

(The Motion of Thanks to the Governor's Address was adopted by the House)

5. Presentation:

Dr. Mukul Sangma, Chief Minister in-charge, Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2013-2014.

6. Notification/ Laying:

Dr. Mukul Sangma, Chief Minister in-charge, Political laid the Notification No.POL.155/96/PT/293., dated 6th March, 2014 regarding the Meghalaya Human Rights Commission (Salaried and Allowances and other Terms and Conditions of Service of the Members) Rules, 2014.

Shri P. Tynsong, Minister in-charge Community and Rural Development laid the Annual Report of the Mahatma Gandhi National Rural Employment Guarantee Scheme, Meghalaya for 2011-2012.

Contd...2/-

7. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 13th March, 2014.

**Dated Shillong,
the 12th March, 2014.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**